

ITEM NO.12

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1292/2021

NITIN & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.  
(FOR ADMISSION )

Respondent(s)

Date : 02-12-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Ankit Border, Adv.  
1292/2021 Mr. Alok Singh, Adv.  
Mr. Vinay Kumar Aherodia, Adv.  
Mr. Mayank Singh, Adv.  
Mr. Nipun Sharma, Adv.  
Ms. Anita, Adv.  
Mr. Dharmendra K., Adv.  
Mr. Arup Banerjee, AOR

Provisional Application No. 21103/2021

Mr. Sagar Roy, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Writ Petition(s)(Civil) No(s). 1292/2021

The writ petition is dismissed.

Pending application, if any, stands disposed of.

Provisional Application No. 21103/2021.

Taken on Board.

Heard learned counsel for the petitioner.

The writ petition is dismissed.

(MEENAKSHI KOHLI)  
ASTT. REGISTRAR-cum-PS

(ANAND PRAKASH)  
BRANCH OFFICER